

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 322
119(ND)/17

IN THE MATTER OF:

M/s. Aperam Stainless Services and Solutions Precision S.A.S

.....APPLICANT/PETITIONER

Vs.

M/s. IUP Jindal Metals and Alloys Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 241 & 244

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mr Dinesh Pardasani Adv and Ms Shania Elias, Advs

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.07.2023**.

Sd/-
(Court Officer)